

**GOVERNMENT OF INDIA**  
**WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION**  
**LOK SABHA**

UNSTARRED QUESTION NO:1344

ANSWERED ON:03.03.2016

Cleaning of Tributaries of Ganga

Nishank Dr. Ramesh Pokhriyal;Parthipan Shri R.;Raj Smt. Krishna

**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:**

- (a) whether the Government has started cleaning/rejuvenation of the sacred rivers including tributaries of the River Ganga in the country, if so, the details thereof;
- (b) the quantum of funds allocated/ released/spent by the Government for the successful implementation of the programme meant for the purpose so far, State/river-wise;
- (c) whether the Government has made any efforts to obtain financial assistance from private and foreign sources for Ganga cleaning; and
- (d) if so, the details thereof along with the quantum of such assistance received and utilised for the purpose, agency/ country-wise, including the success achieved in cleaning the said rivers?

**Answer**

THE HON'BLE MINISTER FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION  
(SUSHRI UMA BHARTI)

(a) & (b) Conservation of rivers is a continuous and ongoing process. Cleaning of river Ganga and its tributaries is being undertaken by Ministry of Water Resources, River Development and Ganga Rejuvenation (MOWR, RD & GR) under Namami Gange programme while Ministry of Environment, Forest & Climate Change (MoEF& CC) has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under the National River Conservation Plan (NRCP).  
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Various pollution abatement schemes taken-up under the programmes, inter-alia, include interception & diversion of raw sewage, construction of sewerage systems, setting up of sewage treatment plants, low cost sanitation facilities, electric/improved wood crematoria and river front development.

Cleaning of Ganga was initiated in 1985 under Ganga Action Plan (GAP). Ganga Action Plan (GAP) Phase-I was launched as a centrally funded scheme in 1985 and later GAP Phase-II was initiated in 1993. Various pollution abatement schemes including interception & diversion of sewage and setting up of sewage treatment plants were taken up under the GAP. Under both phases of GAP, a total of 575 schemes have been sanctioned for undertaking pollution abatement activities in the identified polluted stretches of the river Ganga, of which 524 schemes with a capacity to treat pollution load of 1098 million litres per day (mld) have been established. A total of STP capacity of 869 mld and 229 mld has been established under GAP-I and II respectively. The details of the projects sanctioned and STP capacity created for cleaning of river Ganga and its tributaries are given in Annexure 1. The total expenditure under the GAP Phase – I & II is Rs. 938.57 crore till 31st March, 2013. Under NGRBA, an additional amount of Rs. 1177.64 crore was spent till 31.03.2015. BE for 2015-16 is Rs.2750.00 crore out of which Rs. 1,434.00 crore has been spent till 31.01.2016.

(c) & (d) Government of India has sought the financial assistance from World Bank and JICA for cleaning of river Ganga. In addition, Government of India has announced Namami Gange Programme with an overall budget of Rs 20,000 crore including allocation of Rs. 12,728 Crores for the new initiatives. All the ongoing programmes funded through JICA and World Bank are now part of the overall budget allocation under Namami Gange.

To encourage private participation in the Ganga Rejuvenation programme, the Clean Ganga Fund has been set up. So far a sum of Rs. 87.80 crores has been contributed to this fund.

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Annexure 1

Annexure referred to in reply to Part (a)& (b) of Lok Sabha Unstarred Question No.1344 due for reply on 03.03.2016

Details of projects sanctioned and capacity created on Ganga and its tributaries

S. No Name of Scheme Projects Sanctioned Projects Completed STP capacity created (MLD) till date

1 GAP-I 261 260 869

2 GAP-II 314 264 229.31

3 YAP-I 270 270 753.25

4 YAP-II 40 34 189.0 MLD, (rehab.) 328.20 MLD

5 YAP-III 1 0 0.0 MLD,(rehab.) 0.00 MLD

6 YAP (Haryana) under NRCP 2 0 0.0 MLD , (rehab.) 0.00 MLD

7 Gomti Action Plan 61 59 392 MLD

8 Damodar Action Plan 14 14 13.17 MLD

9 Mahananda Action Plan 3 1 50 MLD

10 NGRBA 94 27 123 MLD

Total 1054 928 2757.92 MLD (New) and 189.00 (Rehab)

GAP= Ganga Action Plan; YAP= Yamuna Action Plan, NGRBA=National Ganga River Basin Authority

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